

SHREE MANUFACTURING COMPANY LIMITED

Registered Office: 9 Brabourne Road, 7th Floor, Kolkata – 700 001

OPEN OFFER FOR ACQUISITION OF 14,81,902 EQUITY SHARES FROM THE SHAREHOLDERS OF SHREE MANUFACTURING COMPANY LIMITED (THE “TARGET COMPANY”) BY EDGE CONSULTANCY SERVICES LLP (THE “ACQUIRER”)

This Post Offer Public Announcement (the “Announcement”) is being issued by Microsec Capital Limited on behalf of Edge Consultancy Services LLP (the “Acquirer”), in connection with the offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of shares and Takeovers) Regulations, 2011. The detailed public statement with respect to the aforementioned offer was made on April 20, 2012 in the Financial Express (English) – All Editions, Jansatta (Hindi) - All Editions and Sokal Bela (Bengali) – Kolkata Edition.

1.	Name of the Target Company	:	Shree Manufacturing Company Limited
2.	Name of Acquirer	:	Edge Consultancy Services LLP
3.	Name of Manager to the Offer	:	Microsec Capital Limited
4.	Name of the Registrar to the Offer	:	Purva Sharegistry (India) Private Limited
5.	Offer Details		
a)	Date of Opening of the Offer	:	Friday, June 01, 2012
b)	Date of Closure of the Offer	:	Thursday, June 14, 2012
6.	Date of payment of consideration	:	Wednesday, June 27, 2012
7.	Details of Acquisition		

Sl. No.	Item	Proposed in the Offer document		Actuals	
7.1	Offer Price	Rs.1.25 per fully paid up equity share of Rs. 10/- each and Re. 0.63 per partly paid-up equity share of Rs. 5/-each		Rs.1.25 per fully paid up equity share of Rs. 10/- each and Re. 0.63 per partly paid-up equity share of Rs. 5/-each	
7.2	Aggregate number of Equity Shares tendered	1,481,902		16,469	
7.3	Aggregate number of Equity Shares accepted	1,481,902		15,989	
7.4	Size of the Offer (Rs.)(Number of Equity Shares multiplied by Offer Price per Equity Share)	1,852,378		19,611	
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement (No. & %)	Nil		Nil	
7.6	Equity Shares acquired by way of Agreements - Number - % of fully diluted equity share capital #	3,396,608 59.59%		3,396,608 59.59%	
7.7	Equity Shares acquired by way of Open Offer - Number - % of fully diluted equity share capital #	1,481,902 26.00%		15,989 0.28%	
7.8	Equity Shares acquired after Detailed Public Statement	Nil		Nil	
7.9	Post Offer shareholding of Acquirer - Number - % of fully diluted equity share capital#	4,878,510 85.59%		3,412,597 59.87%	
7.10	Pre & Post Offer shareholding of Public* - Number - % of fully diluted equity share capital #	Pre-Offer 2,303,014 40.41%	Post-Offer 821,112 14.41%	Pre-Offer 2,303,014 40.41%	Post-Offer 2,287,025 40.13%

Calculated on expanded equity share capital of the Target Company consisting of 5,699,622 equity shares

***31,841 equity shares held by Promoter group other than the Sellers have been included in the public shareholding**

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement and also accepts responsibility for the obligations of the Acquirer laid down under the Securities and Exchange Board of India (Substantial Acquisition of shares and Takeovers) Regulations, 2011.

A copy of this Post Offer Public Announcement will be available on the websites of SEBI, BSE Limited and Calcutta Stock Exchange Limited and the registered office of the Target Company.

The terms used but not defined in this Announcement shall have the same meaning assigned in the earlier Public Announcements / Letter of Offer.

Please read this Post Offer Announcement in conjunction with the earlier Public Announcements / Letter of Offer.

Issued by Manager to the Offer on behalf of the Acquirer

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Place : Kolkata
Dated : July 03, 2012